

DIVISION BENCH **ITEM NO.151**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.24/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VANALIKA DEVELOPERS PVT. LTD. V/S SUNWORLD CITY PVT. LTD.
UNDER SECTION	97 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th July, 2024.

**-Sd-
(Court Officer)**

16th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*